

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/1268/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

Dated Guwahati the th 16 February, 2023

Sub: Conversion of **casual leave to special casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/99, dtd. 13.02.2023.

Sir,

With reference to the above, I am directed to inform you that your **casual leave on 10.02.2023 is converted to a special casual leave**, as per your request.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/1269/A, dated , 16-02-2023

Copy forwarded for information to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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